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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :

PETITION NUMBER :

CA/212/2017

NAME OF THE PETITIONER(S) :

LOVEPAC CONVERTING PVT LTD

UNDER SECTION :

441 r/w 137

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. N. Ramana Kumar

Authorised Representative
for petitioner

→ Deventil

ORDER

Counsel for the applicant present. Heard. Order is reserved.

^{-sd/-}
S Vijayaraghavan
Member (Technical)

^{-sd/-}
K Anantha Padmanabha Swamy
Member (Judicial)

bc